# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 235 OF 2017

Dated: 30<sup>th</sup> October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

M/s. Brahmani Thermal Power Private Ltd. Versus				Appellant(s)
M/s Power Grid Corporation of India Ltd. & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Nishant Kumar		
Counsel for the Respondent(s)	:	Ms. Suparna Srivas	tava fo	r R-1

### <u>ORDER</u>

List the matter for hearing on 26.02.2019.

(S.D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

tpd/kt